

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.04.2021 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Contempt Case (AT) No. 03 of 2020 Comp. App. (AT) (Ins) No. 104 of 2019	Prerna Singh Vs. Committee of Creditors of Xalta Food and Beverages Pvt.Ltd. & Ors.	Kshitij Sharda	

**12:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Hearing**

<b>2.</b>	Comp. App. (AT) (Ins) No. 417 of 2020  <b>Part Heard</b>	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.  <b>With</b>	Kumar Anurag Singh	Rohan R. Sonawane-R1 Arpan Behl-R2 Dinkar Singh-RP
<b>3.</b>	Comp. App. (AT) (Ins) No. 744 of 2020  <b>Part Heard</b>	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	Rohan R. Sonawane-R1 Dinkar Singh-R2 Arpan Behl-R3

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**